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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 213/98

MA NO. 204/98

&

OA NO. 718/98

NEW DELHI THIS THE 8th DAY OF NOVEMBER, 1999

HON^{BLE} MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON^{BLE} MRS. SHANTA SHASTRY, MEMBER (A)

In the matter of:

OA No. 213/98

1. Babu Singh S/o Sh. Pyare Lal
 2. L.P. Aggarwal S/o Sh. Nek Ram
 3. Mai Chand S/o Sh. Leela Ram
 4. V.P. Sharma S/o Sh. Ishwari Sharma
 5. Rajbir Singh S/o Sh. Maya Ram
 6. ~~J.P. Yadav S/o Sh. Ram Chander~~
 7. Dharamvir S/o Sh. Lakhi Ram
 8. Munshi Lal S/o Sh. Puni Lal
 9. B.P. Ambedkar S/o Sh. Bhikari Lal
 10. Sudhanshu S/o Sh. Sukhershwar Jha
 11. D.D. Sharma S/o Sh. Hari Ram Sharma
 12. R.C. Sharma S/o Sh. Badlu Ram
 13. Raghubir Singh S/o Sh. Jug Lal
 14. Sharda Nand S/o Sh. Lakhi Ram Mudgil
 15. D.P. Shehrawat S/o Sh. Rattan Singh
 16. R.C. Bhardwaj S/o Ramji Lal Sharma
 17. S.C. Gupta S/o Sh. Nihar Chand
 18. G.C. Sharma S/o Sh. Gurdayal Singh
 19. B.S. Solanki S/o Sh. Laxmi Chand Solanki
 20. S.K. Arora S/o Sh. Kesar Singh
 21. Sube Singh S/o Sh. Sant Ram
 22. K.K. Verma S/o Sh. Niranjan Lal
 23. B.S. Girdhar S/o Sh. Kanshi Ram Girdhar
 24. Ishwar Singh S/o Sh. Har Swaroop
- CM

25. Bal Raj Sharma S/o Sh. Rata Singh Sharma
26. Shiv Nath Singh S/o Sh. Lotan Singh
27. Inder Singh Khokhar S/o Sh. Subey Singh Khokhar
28. N.N.Sharma S/o Sh. Radha Krishan Gaur
29. Hoshier Singh S/o Sh. Manohar Lal
30. L.R.Sangwan S/o Sh. Harde Ram

(All are working with the Respondent No.2 as T.G.T.)
..... Applicants

(By Advocate: Sh. U.Srivastava)

Vs.

1. National Capital Territory of Delhi through
The Secretary,
5 Sham Nath Marg, Old Secretariate,
New Delhi.
2. The Director of Education,
Directorate of Education, Delhi Administration
Old Secretariate,
New Delhi.
- Respondents

(By Advocate: Ms. Vibha Mahajan proxy for
Mrs. Avnish Ahlawat)

OA No. 718/98

1. Govt. School Teachers Association (Regd.)
through General Secretary
Sh. P.L.Sharda
221-A, Old Secretariate, Delhi.
2. Om Singh (T.G.T.)
S/o Sh. Sri Chand
R/o III/145, Delhi Admn. Flats,
Karkardooma, Delhi-92.
3. M.L.Bhargava, (Lecturer/P.G.T.)
R/o C-5, Minto Road,
New Delhi.
4. Raj Kishore Sharma (Lecturer/P.G.T.)
S/o Sh. G.K.Sharma,
R/o 35-A, Prem Nagar Phase-II,
Najafgarh, New Delhi-93.
5. K.K.Gahlot (Yoga Teacher)
S/o Late Sh. Ramphal
R/o DA-9B, Hari Nagar,
New Delhi-64.
6. B.C.Saxena, (Drawing Teacher)
S/o Sh. K.C.Saxena,
R/o C-5D/78-A, Janak Puri,
New Delhi.
7. Pohap Singh (Language Teacher)
S/o Sh. Prabhu Singh
R/o 359/25, Shakti Nagar,
Gurgaon.

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8. Kanta Sharma (Domestic Science Teacher)
W/o Sh. D.K.Gupta,
C-368, Saraswati Vihar,
New Delhi.

9. M.P. Singh (Vice Principal)
S/o Late Sh. Manohar Singh
R/o S-3/1077, R.K.Puram,
New Delhi-22.
(None)

.... Applicants

Vs.

1. Union of India,
through Secretary Education,
Ministry of Human Resource Development,
Shastri Bhawan,
New Delhi.

2. Govt. of N.C.T. of Delhi,
Through Lt. Governor,
Raj Niwas,
Delhi.

3. Director of Education,
Directorate of Education,
Old Secretariat, Delhi.

.... Respondents

(By Advocate: Ms. Vibha Mahajan proxy for
Mrs. Avnish Ahlawat)

O R D E R (ORAL)

BY REDDY. J.

Learned counsel for the applicant again requests for an adjournment. Learned counsel for respondents, however, submits that this matter is covered by the judgment in OA No. 1638/98 dt.26.10.99. We have gone through the papers and we are satisfied that this matter is squarely covered by that judgement in OA No. 1638/98 dt.26.10.99 and batch. These OAs are, therefore, disposed of in accordance with the terms of the judgment in the aforesaid matter.

(MRS. SHANTA SHASTRY)
Member (A)

(V. RAJAGOPALA REDDY)
Vice Chairman (J)

'sd'

Original judgment in OA 213/98

Attst Red
6.11.99
15.11.99
C.O. Cnt